

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.170 of 2020

IN THE MATTER OF:

MBev Spirits Pvt. Ltd.

...Appellant

Versus

Mam Chand Goyal & Ors.

...Respondents

For Appellant:

**Shri Krishnendu Datta and Shri Gursat Singh
Vachher, Advocates**

For Respondents:

**Shri Virender Ganda, Sr. Advocate (R-1 & 2)
Shri Anand Sengar, Advocate, Shri Prashant
Mehta and Shri Aaryav Mehra, Caveators (R-1 &
2)
Shri Siddharth Bhatli and Shri Abhishek
Chaudhary, Advocates (R-5, 6, 7 & 8)**

ORDER
(Virtual Mode)

11.01.2021 Counsel for Respondents Nos.4, 6, 7 and 8 heard.

Counsel for Respondents Nos.1 and 2 partly heard.

List the appeal for further arguments as 'part heard' on 20th January,
2021 high on Board.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md